

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
ON THE DAY OF Saturday THE 17th Day Of April 2021
MATTER PERTAINS TO DHARWAD BENCH

at 02:30PM

BEFORE

THE HON'BLE JUSTICE G.NARENDAR

&

THE HON'BLE JUSTICE HANCHATE SANJEEVKUMAR

THROUGH VIDEO CONFERENCE

Sl.No. Case No.

Adv for Pet/Appl/Comp.

Adv for Resp.

NOTE: HON'BLE JUSTICE G. NARENDAR WILL SIT IN COURT HALL NO.8 AT PRL. BENCH, BENGALURU
AND

HON'BLE JUSTICE HANCHATE SANJEEVKUMAR WILL SIT IN COURT HALL NO. 6 AT KALABURGI BENCH,
KALABURGI

FURTHER HEARING

COURT HALL NO :2

1 MFA 103019/2019 (MC,) ALKA K HAMPANNAVAR R H ANGADI and R V
1) IA-2/2019 PARTY IN PERSON KENGANLOOR
FOR STAY HEMALEKHA K S AS FOR RESPONDENT
2) WRITTEN AMICUS CURIAE (NOC OBTAINED)
ARGUMENTS FILED JINDRALI MAHESH MALLAPPA
BY APPELLANT FOR C/R1 (CN 20119/2019)
3) WRITTEN SHIVARAJ S BALLOLI
SUBMISSION OF (NOC)
THE
AMICUS CURIAE
FOR APPELLANT
4) IA 1/2020
FOR PRODUCTION
OF ADDITIONAL
EVIDENCE
5) DOCUMENT OF
PROOF
6) MEMO FOR
RETIREMENT
FILED
BY R H ANGADI
ADV FOR
RESPONDENT
7) MEMO OR ACK.
NOT FILED
FOR HAVING
DEPOSITED A SUM
OF RS. 5000/-
IN TO THE
ACCOUNT
OF THE
APPELLANT
V/O/DTD
11.01.2021
8) MEMO FOR
RETIREMENT
FILED
BY SMT.
HEMALEKHA K.S.
AMICUS CURIAE
FOR APPELLANT
9) MEMO DATED
28.01.2021
FILED BY
SMT. HEMALEKHA
K.S. AMICUS
CURIAE
FOR APPELLANT
(PARTIES TO BE
PRESENT BEFORE
THIS
HON'BLE COURT)
(THE DIRECTOR
OR THE
CONSULTANT,
TREATING
THE PARTY, TO
BE PRESENT
BEFORE THIS
HON'BLE COURT)
(TCR KEPT
BELOW)
(DATE)

COURT HALL NO :2

---END---